

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 185 of 2015

Dated: 10th January, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. Kalini Industries Pvt. Ltd.

Vs.

Rajasthan Electricity Regulatory Commission &Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Bipin Gupta for R-2 to R-5

ORDER

List this matter for hearing on **27.02.2018**, as agreed by both the parties.

**(S.D. Dubey)
Technical Member**

ss/js

**(Justice N.K. Patil)
Judicial Member**